



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5480/2018	UNION OF INDIA Versus TARUN DAS AND 2 ORS.	MR. B SARMAH MR. A BARKATAKI	SC, REVENUE
2	WP(C)/7362/2018	BIMAL CHANDRA DAS Versus DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
3	RSA/77/2020	ANJUMA BEGUM AND 3 ORS Versus ON THE DEATH OF MOZRUL HOQUE @ MOZUM ALI HIS LEGAL HEIR SMTI KOHINUR BEGUM(WIFE)AND ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	MR G BHARADWAJ MR B DEORI
4	RSA/122/2020	ON THE DEATH OF MD. ABUL HUSSAIN HIS LEGAL HEIRS AND ORS Versus MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
5	I.A.(Civil)/757/2024 in RSA/369/2017	MD MONOJJIR ALI Versus STATE OF ASSAM and ORS	MR. T U LASKAR	GA, ASSAM GA, ASSAM
	WITH RSA/369/2017	MD MONOJJIR ALI Versus STATE OF ASSAM and ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. P K ROY (R4-15(D)) MR. S K CHAKRABORTY (R4-15(D)) MR A CHAKRABORTY (R4- 15(D)) MS. M DUTTA (R4-15(D)) MR. C K S BARUAH (SR. GOVT. ADV)
6	WP(C)/5219/2024	KHALEKUR ZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR G Z AHMED MR H K BARUAH MR S A REEYAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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14)	MR P J BORAH	10-02-2025	To	12-02-2025
15)	MR D K MISHRA	10-02-2025	To	12-02-2025
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18)	MR B SARMAH	11-02-2025	To	14-02-2025
19)	MR. R SARMAH	07-02-2025	To	20-02-2025
20)	MR K AGARWAL	10-02-2025	To	04-03-2025
21)	MR. K AGARWAL	10-02-2025	To	04-03-2025
22)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
23)	MR H K MAHANTA	11-02-2025	To	13-02-2025
24)	MR. N ALAM	10-02-2025	To	14-02-2025
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35)	MS. N M DEKA	12-02-2025	To	04-04-2025
36)	MR H BETALA	12-02-2025	To	14-02-2025



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4189/2016	SMTI NIRU SAIKIA Versus THE STATE OF ASSAM AND 12 ORS	MR. M K BORAH MS.S DAS MRM HAZARIKA	GA, ASSAM
2	WP(C)/4866/2019	ROBIN DAS AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMAH	GA, ASSAM SC, GAUHATI MUNICIPAL CORPORATION (R-2)
3	WP(C)/7679/2019	RAGH BRENDRA SHAHI Versus THE STATE OF ASSAM AND 9 ORS	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1304/2011 IN RSA SI. No. 124932	SMTI BINA SAIKIA and 9 ORS, Versus BIPIN SAIKIA and ORS,	MR.S P ROY MR.R P N SINGH MISS K KALITA MR.K RAJBONGSHI	MR.N CHAKRABORTY MR.D MOZUMDER MR.R SARMA
2	I.A.(Cr.)/930/2024 in CRL.A(J)/8694/2024	MAHESWAR KALINDI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
	WITH CRL.A(J)/8694/2024 (Filing Number)	MAHESWAR KALINDI Versus THE STATE OF ASSAM AND ANR G	MS. L DEVI	
3	WP(C)/2549/2024	DR. RASHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM
4	WP(C)/2791/2024	JAYNGU RAM SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FISHERY
5	WP(C)/3726/2024	MONI SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. K K PARASAR (R-1 to 5) DY.S.G.I.
6	WP(C)/373/2025	GOBINDA CHANDRA PAUL Versus THE STATE OF ASSAM AND 28 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	SC, PWD ROAD GA, ASSAM SC, REVENUE

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